Impact of LPG CAP

286. SHRI DEVENDER GOUD T: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the quantum of amount his Ministry would be saving through LPG cap in the current year;
 - (b) how much it had saved last year;
 - (c) to what extent the cap helped in stopping diversion of LPG cylinders;
- (d) whether there are any plans to extend the present cap to 12 cylinders since a normal household of four members require on cylinder per month; and
 - (e) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) Public Sector Oil Marketing Companies (OMCs), namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have estimated (based on previous year consumption data) that only 10% of cylinders will be sold at market prices at current cap level of 9. This translates to saying fiscal subsidy and under recoveries on around 9.2 crore cylinders @ Rs. 503.58/cylinder.

- (b) As there was no cap on consumption of subsidized cylinder last year, there was no saving last year from capping.
- (c) The cap was implemented w.e.f. 14.09.2012. During the period Sep 12-Jan'13, OMCs registered a growth of -1.8% as compared to a growth of 6.9% during Sep'11-Jan'12 in domestic LPG. On the other hand they have registered a growth of 12.5% during Sep-Jan'13 against 5.4% growth in corresponding period of previous year *i.e.* Sep-Jan'12 in sales of industrial LPG (NDNE).
 - (d) and (e) There is no such proposal consideration.

OMCS losses due to leakages and seepages

- 287. SHRI SABIR ALI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the estimated losses being suffered by the petroleum companies on account of leakages and seepages;